

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION. 623/2025**

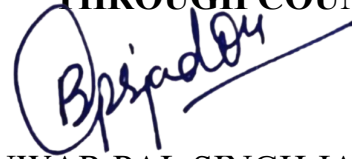
**IN THE MATTER OF:**

*News Item titled "Govt's efforts to tap KSPCB funds set to hit hurdle" appearing in The Deccan Herald dated 23.11.2025*

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	<b>ANNEXURES</b>	
<b>2.</b>	<b>COPY OF THE DETAILS OF PAYMENT OF EC FUNDS ANNEXED HEREWITH AS ANNEXURE R-1</b>	

THROUGH COUNSEL



BHANWAR PAL SINGH JADON  
COUNSEL FOR STATE OF U.P.

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**Date: 12.05.2026**

**Place: NOIDA**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 623 OF 2025

**IN THE MATTER OF:**

*News Item titled "Govt's efforts to tap KSPCB funds set to nu legal nu  
appearing in The Deccan Herald dated 23.11.2025*

**RESPONSE ON BEHALF OF RESPONDENT NO. 27 IN COMPLIANCE OF**

**THE ORDERS DT. 03.12.2025 AND 23.02.2026 PASSED BY THE HON'BLE**

**NATIONAL GREEN TRIBUNAL, NEW DELHI**

I, Dheerendra Kumar Mishra, aged about 52 years S/o Late Ram Prasad Mishra, presently posted as Chief Account Officer (In-charge), do hereby solemnly affirm and state on oath as under:

1. That I, the deponent in official capacity mentioned above, am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.

2. That I state that the contents of the affidavit have been drafted by

**AMBRISH KUMAR**  
ADVOCATE & ATTORNEY  
Vill. Daul Chaudhary  
Adampur, Jambhri, Lucknow

11/05

*[Signature]*



counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

### I. BACKGROUND OF THE MATTER

3. That in the present matter, the original application is registered suo-motu on the basis of the news item titled "Govt's efforts to tap KSPCB funds set to hit legal hurdle" appearing in The Deccan Herald dated 23.11.2025. The matter relates to news items appearing in Decan Herald on 23.11.2025 relating to the above subject wherein the funds from KSPCB are distributed for other purposes by the State Government. That as per the news time, State Government through Additional Chief Secretary, Forest, Ecology and Environment Department has sought Rs. 300 crore for railway barricading to mitigate man-elephant conflict and afforestation works. Out of the said sum, Rs. 200 crore was supposed to be loan at 7.5% interest and Rs. 100 crores as grant. In addition, Government had sought Rs. 126 crore interest free loan to implement Karnataka Strengthening of Coastal Resilience Economy (K Shore) Project. In meeting held on 02.12.2024, State Pollution Control Board rejected the proposal. The news item highlights Tribunal's orders which prohibit diversion of funds from Pollution Control Board and to be used only for those purpose relating to specified used. The news item



**AMBRISH KUMAR**  
ADVOCATE & NOTARY  
Wll. Devi Ganj, Bahaiya  
Adampur, Janubi, Lucknow

11/05/26

*[Handwritten signature]*

also indicates that this is an indication of larger problem across the country and attempts are being made to divert funds for development works which have to be taken up by other statutory bodies. This raises concern because on the one hand, the PCBs are not allowed to fill vacancies to perform their tasks, which have increased multifold over the last few years. On the other hand, their funds are sought for works not covered by the Air Act or Water Act, the two laws that govern the PCBs.

4. That the Hon'ble Tribunal vide order dt. 03.12.2025, impleaded the concerned respondent as a party and directed as under:

*"9. Issue notice to the above respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal."*

5. That further vide order dated 23.02.2026, this Hon'ble Tribunal has impleaded the CPCB for assistance with direction to other respondents to file their replies.

6. That in compliance with the aforesaid orders, it is respectfully submitted

that the details of payments made from the Environmental Compensation

AMBRISH KUMAR  
ADVOCATE & NOTARY  
Vill. Daul Gari, Faraiya  
Adampur, Janakpur, Lucknow

11/05

(EC) funds for the financial years 2021-22, 2022-2023, 2023-24, 2024-25, 2025-2026 and 2026-27 have been prepared in a tabulated format.

A Copy of the details of payment of EC Funds has been annexed herewith as **ANNEXURE R-1.**

7. That further it is most respectfully submitted that except the payments made in the attached tabulated format, no other fund has been paid/transferred by the UPPCB to any authority concern for development.

  
**DEPONENT**

**VERIFICATION**

Verified at 6.30 PM 11/05/26 on this day of May, 2026, that the contents of the above affidavit from paragraphs 1 to 7 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

  
**DEPONENT**



**AMBRISH KUMA**  
ADVOCATE & NOTARY  
WILL. DISTRICT Anaiya  
Adampur, Saran, Lucknow

11/05/26

Know and identify the deponent  
who has signed before me

## DETAILS OF PAYMENT FROM E.C.FUNDS 2021-22

Sr.No.	Particular of Payment	Purpose of Expenditure	F.Y. 2021-22	date
1	E.E.irrigation MEERUT (MOU) #	Irrigation Department Meerut MOU for mainar cenal	25743000.00	20/12/2021
2	31-Jan-22 Registrar university of Delhi	Prof. C.R.Babu New Delhi against MOU 2nd Installment for studey	4717861.00	31/01/2022
3	03- FEBRARY-22 ( BANK CHARGES)		295.00	
			<b>TOTAL EXP.</b>	<b>30461156.00</b>

## DETAILS OF PAYMENT FROM E.C.FUNDS 2022-23

Sr.No.	Particular of Payment	Purpose of Expenditure	F.Y. 2021-22	date
1	Nil	Nil		Nil

## DETAILS OF PAYMENT FROM E.C.FUNDS 2023-24

Sr.No.	Particular of Payment	Purpose of Expenditure	DATE	AMOUNT
1	M/s National Productivity Council New. Delhi	Survey of Single Use Plastic	23/05/2023	3080980.00
2	Forest Department G.B.Nagar	Forest Department for Plantation	25/05/2023	703125.00
3	Registator University of Delhi#	Prof. C.R.Babu New Delhi Restoration and Restitution of Degraded Landscapes	10/07/2023	4685647.00
4	P.K.GOEL (EX. JUDGE) PAID HONORIA	fee	31/07/2023	100000.00
5	HONORIA BY NGT(MR.RAJ PANJWANI)20DEC23	fee	20/12/2023	50000.00
6	HONORIA BY NGT(MR.RAJ PANJWANI)	fee	15/03/2024	50000.00
<b>Total</b>				<b>8669752.00</b>

## DETAILS OF PAYMENT FROM E.C.FUNDS 2024-25

Sr.No.	Particular of Payment	Purpose of Expenditure	AMOUNT
1	5/6/24 honoria Mr. virendra singh adv	fee	54200.00
2	HONORIA BY NGT(MR.RAHUL KHANNA)10/6/24	fee	50000.00
3	Varanasi Hindu university, Varanasi	Banjo Pairing Sample Analysis	1069288.00
4	Registrar university of Delhi 04/07/24	Prof. C.R. Babu MOU Against 3rd Installment	4686211.00
5	HONORIA BY NGT(smt Mansi chahal 04/7/24	fee	30000.00
6	HONORIA BY NGT (S.A.Zaidi Advo 06/8/24)	fee	25000.00
7	legal charge smt.mansi chahal advocate	fee	15000.00
8	Adv.to CSIR lucknow@70%pay05/11/24	Vill-Gudhraoly, Fatehpur for Dump Corniyam Waste	3304000.00
9	Lab equipment paid m/s vaishanvi enterprises2/1/2025	NGT Order Ashish Kumar Dixit V/s State Board Analytical Micro Balance	3034850.00
10	bank charges Dec.2024		177.00
11	HONORIA BY NGT(MR.RAHUL KHANNA)25/07/24	fee	50000.00
12	bank charges 2025(236+182)		418.00
<b>Total</b>			<b>12319144.00</b>

  
**RAM SINGH**  
 Account Officer

  
 (अनिल कुमार मिश्रा)  
 प्रभारी-लेखा

**Uttar Pradesh Pollution Control Board**  
**Environment compensation Payment details FY 2025-26**

S.No	Date	Name	Amount	Purpose of Payment
1	14/05/2025	Sri Rahul Khurana (Advocate)	167004	Legal Fee Of Honorable N.G.T Sanawar V/S U.p State (Honoraria) OA No 269/2024
2	15/05/2025	Prabhagiya Vanadhikari Van Prabhag Hapur	2753200	E.C Salman Mirza V/S U.P State Order of NGT OA No 101/2019
3	30/07/2025	Sri Rahul Khurana (Advocate)	52450	Legal Fee Gautam V/S U.P State. (Honoraria) OA No 797/2024
4	10/09/2025	Registrar University Of Delhi	4150000	For Study Work III Statement
5	10/09/2025	PGDAV College Morning	2075000	Distic Carrying Capicity Study
6	12/09/2025	Reg. University Of Delhi A/C Minor Project Yong Scientist	4842833	For Prevention & Control of Pollution In Around M/S Simbholi. Project Study Restoration & Restitution of Degraded Landscapes & Water Scapes OA No 299/2013
7	16/09/2025	National Productivity Council	1848588	Single Use Plastic Analossis. (Water Generation)
8	22/12/2025	Ramankant (Chairman Indian Nadi Parishad)	1416000	Enquiry for Fee in River Encroachment (Illegal Construction) OA No 985/2019, 986/2019, 528/2023
9	22/12/2025	Advance To I.T.I.R Lucknow	50000	Study for Dump Cromium Waste. Honble N.G.T OA No 514/2025
10	02/01/2026	Smt Ananya Basudha(Advocate)	50000	Soil Sampling Processing & Analysis Charges for Chromium (Honoraria) Legal Fee Enrollment No 1193/2019 Amicus(Urie)
11	05/03/2026	Sri Nishchay Dutt. (Advocate)	25000	Legal Fee N.G.T OA No. 7017/2022
12	05/03/2026	Mr. Shubham Upadhyay (Advocate)	25000	Legal Fee N.G.T OA No 450/2025 Anil kumar Pandey V/S UP State
13	13/03/2026	Nikita Maheshwari (Advocate)	25000	Legal Fee N.G.T OA No 642/2025 Gyanendra Kv. V/S U.P & Others
14	24/03/2026	Rahul Khurana (Advocate)	75000	Legal Fees N.G.T OA No. 797/2024. Gautam V/S State Of U.P
15	24/03/2026	Rahul Khurana (Advocate)	200000	Legal Fees N.G.T OA No. 269/2024. Sanbbar V/S State Of U.P, OA 121/2024 Sayyad Ali Abbas V/S U.P State
		<b>Total</b>	<b>17755075</b>	

**Uttar Pradesh Pollution Control Board**  
**Environment Compensation Payment details FY - 2026-27**

S.No	Date	Name	Amount	Purpose of Payment
1	02/04/2026	Atika Singh (Advocate)	62000	O.A No-239/2025/ Expenses Bill
2	24/04/2026	Advance To Envea India	86610338	E.C Fund CAAQMS Establishment 80% Against RS 108262924
		<b>Total</b>	<b>86672338</b>	

(S-Act)

(श्री. राजेश कुमार मिश्रा)  
 प्रभारी-लेखा